

MINISTRY OF FINANCE
(Department of Revenue)
(CENTRAL BOARD OF DIRECT TAXES)

NOTIFICATION

New Delhi, the 29th December, 2021

INCOME TAX

S.O. 5449(E).—In exercise of powers conferred by sub-sections (1) and (2) of section 120 of the Income-tax Act, 1961 (43 of 1961) (hereinafter referred to as the Act) and in supersession of the notification No. 81 of 2020 of Government of India in the Ministry of Finance, Department of Revenue, number S.O. 3309(E) dated the 25th September, 2020 under the Faceless Appeal Scheme 2020, (except as respects things done or omitted to be done before such supersession) and to give effect to the Faceless Appeal Scheme, 2021 (hereinafter referred to as the Scheme) made under sub-section (6B) and 6(C) of section 250 of the Act and published vide Notification No. 139/2021 of Government of India in the Ministry of Finance, Department of Revenue, number S.O. 5429(E), dated the 28th December, 2021 in the Gazette of India, Extraordinary, Part II, Section 3, sub-section (ii), the Central Board of Direct Taxes (hereinafter referred to as the Board) hereby directs that the following Income-tax authorities as specified in column (2) of the Schedule below, having their headquarters at the places mentioned in column (3) of the said Schedule, shall exercise the powers and perform functions, in order to facilitate the conduct of e-appeal Proceedings, in respect of such territorial area or persons or class of persons or incomes or class of incomes or cases or class of cases as specified by the Board in paragraph 3 of the Scheme, with respect to appeals filed under section 246A or 248 of the Act, pending or instituted on or after 29th December, 2021, namely :-

SCHEDULE

S. No	Income-tax Authority	Headquarters
(1)	(2)	(3)
1.	Commissioner of Income-tax (Appeals) Unit-1, Delhi	Delhi
2.	Commissioner of Income-tax (Appeals) Unit-2, Delhi	Delhi
3.	Commissioner of Income-tax (Appeals) Unit-3, Delhi	Delhi
4.	Commissioner of Income-tax (Appeals) Unit-4, Delhi	Delhi
5.	Commissioner of Income-tax (Appeals) Unit-5, Delhi	Delhi
6.	Commissioner of Income-tax (Appeals) Unit-6, Delhi	Delhi
7.	Commissioner of Income-tax (Appeals) Unit-7, Delhi	Delhi
8.	Commissioner of Income-tax (Appeals) Unit-8, Delhi	Delhi
9.	Commissioner of Income-tax (Appeals) Unit-9, Delhi	Delhi
10.	Commissioner of Income-tax (Appeals) Unit-10, Delhi	Delhi
11.	Commissioner of Income-tax (Appeals) Unit-11, Delhi	Delhi
12.	Commissioner of Income-tax (Appeals) Unit-12, Delhi	Delhi
13.	Commissioner of Income-tax (Appeals) Unit-13, Delhi	Delhi
14.	Commissioner of Income-tax (Appeals) Unit-14, Delhi	Delhi
15.	Commissioner of Income-tax (Appeals) Unit-15, Delhi	Delhi
16.	Commissioner of Income-tax (Appeals) Unit-16, Delhi	Delhi
17.	Commissioner of Income-tax (Appeals) Unit-17, Delhi	Delhi
18.	Commissioner of Income-tax (Appeals) Unit-18, Delhi	Delhi
19.	Commissioner of Income-tax (Appeals) Unit-19, Delhi	Delhi
20.	Commissioner of Income-tax (Appeals) Unit-20, Delhi	Delhi
21.	Commissioner of Income-tax (Appeals) Unit-21, Delhi	Delhi
22.	Commissioner of Income-tax (Appeals) Unit-22, Delhi	Delhi
23.	Commissioner of Income-tax (Appeals) Unit-23, Delhi	Delhi
24.	Commissioner of Income-tax (Appeals) Unit-24, Delhi	Delhi
25.	Commissioner of Income-tax (Appeals) Unit-25, Delhi	Delhi
26.	Commissioner of Income-tax (Appeals) Unit-26, Delhi	Delhi
27.	Commissioner of Income-tax (Appeals) Unit-27, Delhi	Delhi
28.	Commissioner of Income-tax (Appeals) Unit-28, Delhi	Delhi
29.	Commissioner of Income-tax (Appeals) Unit-29, Delhi	Delhi
30.	Commissioner of Income-tax (Appeals) Unit-30, Delhi	Delhi
31.	Commissioner of Income-tax (Appeals) Unit-31, Delhi	Delhi
32.	Commissioner of Income-tax (Appeals) Unit-1, Amritsar	Amritsar
33.	Commissioner of Income-tax (Appeals) Unit-2, Amritsar	Amritsar
34.	Commissioner of Income-tax (Appeals) Unit-1, Bhatinda	Bhatinda
35.	Commissioner of Income-tax (Appeals) Unit-1, Jammu	Jammu
36.	Commissioner of Income-tax (Appeals) Unit-1, Srinagar	Srinagar
37.	Commissioner of Income-tax (Appeals) Unit-1, Palampur	Palampur
38.	Commissioner of Income-tax (Appeals) Unit-1, Shimla	Solan
39.	Commissioner of Income-tax (Appeals) Unit-1, Faridabad	Faridabad
40.	Commissioner of Income-tax (Appeals) Unit-1, Gurgaon	Gurgaon
41.	Commissioner of Income-tax (Appeals) Unit-2, Gurgaon	Gurgaon

42.	Commissioner of Income-tax (Appeals) Unit-1, Hisar	Hisar
43.	Commissioner of Income-tax (Appeals) Unit-1, Karnal	Karnal
44.	Commissioner of Income-tax (Appeals) Unit-1, Panchkula	Panchkula
45.	Commissioner of Income-tax (Appeals) Unit-1, Rohtak	Rohtak
46.	Commissioner of Income-tax (Appeals) Unit-1, Jalandhar	Jalandhar
47.	Commissioner of Income-tax (Appeals) Unit-2, Jalandhar	Jalandhar
48.	Commissioner of Income-tax (Appeals) Unit-1, Ludhiana	Ludhiana
49.	Commissioner of Income-tax (Appeals) Unit-2, Ludhiana	Ludhiana
50.	Commissioner of Income-tax (Appeals) Unit-3, Ludhiana	Ludhiana
51.	Commissioner of Income-tax (Appeals) Unit-4, Ludhiana	Ludhiana
52.	Commissioner of Income-tax (Appeals) Unit-1, Patiala	Patiala
53.	Commissioner of Income-tax (Appeals) Unit-1, Chandigarh	Chandigarh
54.	Commissioner of Income-tax (Appeals) Unit-2, Chandigarh	Chandigarh
55.	Commissioner of Income-tax (Appeals) Unit-1, Haldwani	Haldwani
56.	Commissioner of Income-tax (Appeals) Unit-1, Lucknow	Lucknow
57.	Commissioner of Income-tax (Appeals) Unit-2, Lucknow	Lucknow
58.	Commissioner of Income-tax (Appeals) Unit-1, Bareilly	Bareilly
59.	Commissioner of Income-tax (Appeals) Unit-1, Moradabad	Moradabad
60.	Commissioner of Income-tax (Appeals) Unit-1, Allahabad	Allahabad
61.	Commissioner of Income-tax (Appeals) Unit-1, Gorakhpur	Gorakhpur
62.	Commissioner of Income-tax (Appeals) Unit-1, Varanasi	Varanasi
63.	Commissioner of Income-tax (Appeals) Unit-1, Agra	Agra
64.	Commissioner of Income-tax (Appeals) Unit-2, Agra	Agra
65.	Commissioner of Income-tax (Appeals) Unit-1, Kanpur	Kanpur
66.	Commissioner of Income-tax (Appeals) Unit-2, Kanpur	Kanpur
67.	Commissioner of Income-tax (Appeals) Unit-3, Kanpur	Kanpur
68.	Commissioner of Income-tax (Appeals) Unit-1, Aligarh	Aligarh
69.	Commissioner of Income-tax (Appeals) Unit-1, Ghaziabad	Ghaziabad
70.	Commissioner of Income-tax (Appeals) Unit-1, Meerut	Meerut
71.	Commissioner of Income-tax (Appeals) Unit-1, Muzaffarnagar	Muzaffarnagar
72.	Commissioner of Income-tax (Appeals) Unit-1, Noida	Noida
73.	Commissioner of Income-tax (Appeals) Unit-1, Dehradun	Dehradun
74.	Commissioner of Income-tax (Appeals) Unit-1, Mumbai	Mumbai
75.	Commissioner of Income-tax (Appeals) Unit-2, Mumbai	Mumbai
76.	Commissioner of Income-tax (Appeals) Unit-3, Mumbai	Mumbai
77.	Commissioner of Income-tax (Appeals) Unit-4, Mumbai	Mumbai
78.	Commissioner of Income-tax (Appeals) Unit-5, Mumbai	Mumbai
79.	Commissioner of Income-tax (Appeals) Unit-6, Mumbai	Mumbai
80.	Commissioner of Income-tax (Appeals) Unit-7, Mumbai	Mumbai
81.	Commissioner of Income-tax (Appeals) Unit-8, Mumbai	Mumbai
82.	Commissioner of Income-tax (Appeals) Unit-9, Mumbai	Mumbai
83.	Commissioner of Income-tax (Appeals) Unit-10, Mumbai	Mumbai
84.	Commissioner of Income-tax (Appeals) Unit-11, Mumbai	Mumbai
85.	Commissioner of Income-tax (Appeals) Unit-12, Mumbai	Mumbai

86.	Commissioner of Income-tax (Appeals) Unit-13, Mumbai	Mumbai
87.	Commissioner of Income-tax (Appeals) Unit-14, Mumbai	Mumbai
88.	Commissioner of Income-tax (Appeals) Unit-15, Mumbai	Mumbai
89.	Commissioner of Income-tax (Appeals) Unit-16, Mumbai	Mumbai
90.	Commissioner of Income-tax (Appeals) Unit-17, Mumbai	Mumbai
91.	Commissioner of Income-tax (Appeals) Unit-18, Mumbai	Mumbai
92.	Commissioner of Income-tax (Appeals) Unit-19, Mumbai	Mumbai
93.	Commissioner of Income-tax (Appeals) Unit-20, Mumbai	Mumbai
94.	Commissioner of Income-tax (Appeals) Unit-21, Mumbai	Mumbai
95.	Commissioner of Income-tax (Appeals) Unit-22, Mumbai	Mumbai
96.	Commissioner of Income-tax (Appeals) Unit-23, Mumbai	Mumbai
97.	Commissioner of Income-tax (Appeals) Unit-24, Mumbai	Mumbai
98.	Commissioner of Income-tax (Appeals) Unit-25, Mumbai	Mumbai
99.	Commissioner of Income-tax (Appeals) Unit-26, Mumbai	Mumbai
100.	Commissioner of Income-tax (Appeals) Unit-27, Mumbai	Mumbai
101.	Commissioner of Income-tax (Appeals) Unit-28, Mumbai	Mumbai
102.	Commissioner of Income-tax (Appeals) Unit-29, Mumbai	Mumbai
103.	Commissioner of Income-tax (Appeals) Unit-30, Mumbai	Mumbai
104.	Commissioner of Income-tax (Appeals) Unit-31, Mumbai	Mumbai
105.	Commissioner of Income-tax (Appeals) Unit-32, Mumbai	Mumbai
106.	Commissioner of Income-tax (Appeals) Unit-33, Mumbai	Mumbai
107.	Commissioner of Income-tax (Appeals) Unit-34, Mumbai	Mumbai
108.	Commissioner of Income-tax (Appeals) Unit-35, Mumbai	Mumbai
109.	Commissioner of Income-tax (Appeals) Unit-36, Mumbai	Mumbai
110.	Commissioner of Income-tax (Appeals) Unit-37, Mumbai	Mumbai
111.	Commissioner of Income-tax (Appeals) Unit-38, Mumbai	Mumbai
112.	Commissioner of Income-tax (Appeals) Unit-39, Mumbai	Mumbai
113.	Commissioner of Income-tax (Appeals) Unit-40, Mumbai	Mumbai
114.	Commissioner of Income-tax (Appeals) Unit-41, Mumbai	Mumbai
115.	Commissioner of Income-tax (Appeals) Unit-42, Mumbai	Mumbai
116.	Commissioner of Income-tax (Appeals) Unit-43, Mumbai	Mumbai
117.	Commissioner of Income-tax (Appeals) Unit-44, Mumbai	Mumbai
118.	Commissioner of Income-tax (Appeals) Unit-45, Mumbai	Mumbai
119.	Commissioner of Income-tax (Appeals) Unit-46, Mumbai	Mumbai
120.	Commissioner of Income-tax (Appeals) Unit-1, Pune	Pune
121.	Commissioner of Income-tax (Appeals) Unit-2, Pune	Pune
122.	Commissioner of Income-tax (Appeals) Unit-3, Pune	Pune
123.	Commissioner of Income-tax (Appeals) Unit-4, Pune	Pune
124.	Commissioner of Income-tax (Appeals) Unit-5, Pune	Pune
125.	Commissioner of Income-tax (Appeals) Unit-6, Pune	Pune
126.	Commissioner of Income-tax (Appeals) Unit-7, Pune	Pune
127.	Commissioner of Income-tax (Appeals) Unit-8, Pune	Pune
128.	Commissioner of Income-tax (Appeals) Unit-9, Pune	Pune
129.	Commissioner of Income-tax (Appeals) Unit-10, Pune	Pune

130.	Commissioner of Income-tax (Appeals) Unit-1, Aurangabad	Aurangabad
131.	Commissioner of Income-tax (Appeals) Unit-2, Aurangabad	Aurangabad
132.	Commissioner of Income-tax (Appeals) Unit-1, Nashik	Nashik
133.	Commissioner of Income-tax (Appeals) Unit-2, Nashik	Nashik
134.	Commissioner of Income-tax (Appeals) Unit-3, Nashik	Nashik
135.	Commissioner of Income-tax (Appeals) Unit-1, Thane	Thane
136.	Commissioner of Income-tax (Appeals) Unit-2, Thane	Thane
137.	Commissioner of Income-tax (Appeals) Unit-3, Thane	Thane
138.	Commissioner of Income-tax (Appeals) Unit-1, Kolhapur	Kolhapur
139.	Commissioner of Income-tax (Appeals) Unit-2, Kolhapur	Kolhapur
140.	Commissioner of Income-tax (Appeals) Unit-1, Nagpur	Nagpur
141.	Commissioner of Income-tax (Appeals) Unit-2, Nagpur	Nagpur
142.	Commissioner of Income-tax (Appeals) Unit-1, Ahmedabad	Ahmedabad
143.	Commissioner of Income-tax (Appeals) Unit-2, Ahmedabad	Ahmedabad
144.	Commissioner of Income-tax (Appeals) Unit-3, Ahmedabad	Ahmedabad
145.	Commissioner of Income-tax (Appeals) Unit-4, Ahmedabad	Ahmedabad
146.	Commissioner of Income-tax (Appeals) Unit-5, Ahmedabad	Ahmedabad
147.	Commissioner of Income-tax (Appeals) Unit-6, Ahmedabad	Ahmedabad
148.	Commissioner of Income-tax (Appeals) Unit-7, Ahmedabad	Ahmedabad
149.	Commissioner of Income-tax (Appeals) Unit-8, Ahmedabad	Ahmedabad
150.	Commissioner of Income-tax (Appeals) Unit-9, Ahmedabad	Ahmedabad
151.	Commissioner of Income-tax (Appeals) Unit-10, Ahmedabad	Ahmedabad
152.	Commissioner of Income-tax (Appeals) Unit-1, Gandhinagar	Ahmedabad
153.	Commissioner of Income-tax (Appeals) Unit-1, Jamnagar	Jamnagar
154.	Commissioner of Income-tax (Appeals) Unit-1, Rajkot	Rajkot
155.	Commissioner of Income-tax (Appeals) Unit-2, Rajkot	Rajkot
156.	Commissioner of Income-tax (Appeals) Unit-3, Rajkot	Rajkot
157.	Commissioner of Income-tax (Appeals) Unit-1, Vadodara	Vadodara
158.	Commissioner of Income-tax (Appeals) Unit-2, Vadodara	Vadodara
159.	Commissioner of Income-tax (Appeals) Unit-3, Vadodara	Vadodara
160.	Commissioner of Income-tax (Appeals) Unit-4, Vadodara	Vadodara
161.	Commissioner of Income-tax (Appeals) Unit-5, Vadodara	Vadodara
162.	Commissioner of Income-tax (Appeals) Unit-1, Surat	Surat
163.	Commissioner of Income-tax (Appeals) Unit-2, Surat	Surat
164.	Commissioner of Income-tax (Appeals) Unit-3, Surat	Surat
165.	Commissioner of Income-tax (Appeals) Unit-1, Valsad	Valsad
166.	Commissioner of Income-tax (Appeals) Unit-1, Alwar	Alwar
167.	Commissioner of Income-tax (Appeals) Unit-1, Jaipur	Jaipur
168.	Commissioner of Income-tax (Appeals) Unit-2, Jaipur	Jaipur
169.	Commissioner of Income-tax (Appeals) Unit-3, Jaipur	Jaipur
170.	Commissioner of Income-tax (Appeals) Unit-1, Ajmer	Ajmer
171.	Commissioner of Income-tax (Appeals) Unit-1, Kota	Kota
172.	Commissioner of Income-tax (Appeals) Unit-1, Udaipur	Udaipur
173.	Commissioner of Income-tax (Appeals) Unit-1, Bikaner	Bikaner

174.	Commissioner of Income-tax (Appeals) Unit-1, Jodhpur	Jodhpur
175.	Commissioner of Income-tax (Appeals) Unit-2, Jodhpur	Jodhpur
176.	Commissioner of Income-tax (Appeals) Unit-1, Chennai	Chennai
177.	Commissioner of Income-tax (Appeals) Unit-2, Chennai	Chennai
178.	Commissioner of Income-tax (Appeals) Unit-3, Chennai	Chennai
179.	Commissioner of Income-tax (Appeals) Unit-4, Chennai	Chennai
180.	Commissioner of Income-tax (Appeals) Unit-5, Chennai	Chennai
181.	Commissioner of Income-tax (Appeals) Unit-6, Chennai	Chennai
182.	Commissioner of Income-tax (Appeals) Unit-7, Chennai	Chennai
183.	Commissioner of Income-tax (Appeals) Unit-8, Chennai	Chennai
184.	Commissioner of Income-tax (Appeals) Unit-9, Chennai	Chennai
185.	Commissioner of Income-tax (Appeals) Unit-10, Chennai	Chennai
186.	Commissioner of Income-tax (Appeals) Unit-11, Chennai	Chennai
187.	Commissioner of Income-tax (Appeals) Unit-12, Chennai	Chennai
188.	Commissioner of Income-tax (Appeals) Unit-13, Chennai	Chennai
189.	Commissioner of Income-tax (Appeals) Unit-14, Chennai	Chennai
190.	Commissioner of Income-tax (Appeals) Unit-15, Chennai	Chennai
191.	Commissioner of Income-tax (Appeals) Unit-16, Chennai	Chennai
192.	Commissioner of Income-tax (Appeals) Unit-1, Puducherry	Chennai
193.	Commissioner of Income-tax (Appeals) Unit-1, Coimbatore	Coimbatore
194.	Commissioner of Income-tax (Appeals) Unit-2, Coimbatore	Coimbatore
195.	Commissioner of Income-tax (Appeals) Unit-3, Coimbatore	Coimbatore
196.	Commissioner of Income-tax (Appeals) Unit-1, Madurai	Madurai
197.	Commissioner of Income-tax (Appeals) Unit-2, Madurai	Madurai
198.	Commissioner of Income-tax (Appeals) Unit-1, Salem	Salem
199.	Commissioner of Income-tax (Appeals) Unit-1, Trichy	Tiruchirappalli
200.	Commissioner of Income-tax (Appeals) Unit-1, Hyderabad	Hyderabad
201.	Commissioner of Income-tax (Appeals) Unit-2, Hyderabad	Hyderabad
202.	Commissioner of Income-tax (Appeals) Unit-3, Hyderabad	Hyderabad
203.	Commissioner of Income-tax (Appeals) Unit-4, Hyderabad	Hyderabad
204.	Commissioner of Income-tax (Appeals) Unit-5, Hyderabad	Hyderabad
205.	Commissioner of Income-tax (Appeals) Unit-6, Hyderabad	Hyderabad
206.	Commissioner of Income-tax (Appeals) Unit-7, Hyderabad	Hyderabad
207.	Commissioner of Income-tax (Appeals) Unit-8, Hyderabad	Hyderabad
208.	Commissioner of Income-tax (Appeals) Unit-9, Hyderabad	Hyderabad
209.	Commissioner of Income-tax (Appeals) Unit-1, Rajahmundry	Rajahmundry
210.	Commissioner of Income-tax (Appeals) Unit-1, Visakhapatnam	Visakhapatnam
211.	Commissioner of Income-tax (Appeals) Unit-2, Visakhapatnam	Visakhapatnam
212.	Commissioner of Income-tax (Appeals) Unit-1, Guntur	Guntur
213.	Commissioner of Income-tax (Appeals) Unit-2, Guntur	Guntur
214.	Commissioner of Income-tax (Appeals) Unit-1, Kurnool	Kurnool
215.	Commissioner of Income-tax (Appeals) Unit-1, Tirupati	Tirupati
216.	Commissioner of Income-tax (Appeals) Unit-1, Vijayawada	Vijayawada
217.	Commissioner of Income-tax (Appeals) Unit-1, Bengaluru	Bengaluru

218.	Commissioner of Income-tax (Appeals) Unit-2, Bengaluru	Bengaluru
219.	Commissioner of Income-tax (Appeals) Unit-3, Bengaluru	Bengaluru
220.	Commissioner of Income-tax (Appeals) Unit-4, Bengaluru	Bengaluru
221.	Commissioner of Income-tax (Appeals) Unit-5, Bengaluru	Bengaluru
222.	Commissioner of Income-tax (Appeals) Unit-6, Bengaluru	Bengaluru
223.	Commissioner of Income-tax (Appeals) Unit-7, Bengaluru	Bengaluru
224.	Commissioner of Income-tax (Appeals) Unit-8, Bengaluru	Bengaluru
225.	Commissioner of Income-tax (Appeals) Unit-9, Bengaluru	Bengaluru
226.	Commissioner of Income-tax (Appeals) Unit-10, Bengaluru	Bengaluru
227.	Commissioner of Income-tax (Appeals) Unit-11, Bengaluru	Bengaluru
228.	Commissioner of Income-tax (Appeals) Unit-1, Davanagere	Davanagere
229.	Commissioner of Income-tax (Appeals) Unit-1, Gulbarga	Gulbarga
230.	Commissioner of Income-tax (Appeals) Unit-1, Mysore	Mysore
231.	Commissioner of Income-tax (Appeals) Unit-1, Belgaum	Belgaum
232.	Commissioner of Income-tax (Appeals) Unit-1, Hubli	Hubli
233.	Commissioner of Income-tax (Appeals) Unit-1, Mangalore	Mangalore
234.	Commissioner of Income-tax (Appeals) Unit-1, Panaji	Panaji
235.	Commissioner of Income-tax (Appeals) Unit-1, Kochi	Kochi
236.	Commissioner of Income-tax (Appeals) Unit-2, Kochi	Kochi
237.	Commissioner of Income-tax (Appeals) Unit-1, Kozhikode	Kozhikode
238.	Commissioner of Income-tax (Appeals) Unit-1, Thrissur	Thrissur
239.	Commissioner of Income-tax (Appeals) Unit-1, Kottayam	Kottayam
240.	Commissioner of Income-tax (Appeals) Unit-1, Thiruvananthapuram	Thiruvananthapuram
241.	Commissioner of Income-tax (Appeals) Unit-1, Kolkata	Kolkata
242.	Commissioner of Income-tax (Appeals) Unit-2, Kolkata	Kolkata
243.	Commissioner of Income-tax (Appeals) Unit-3, Kolkata	Kolkata
244.	Commissioner of Income-tax (Appeals) Unit-4, Kolkata	Kolkata
245.	Commissioner of Income-tax (Appeals) Unit-5, Kolkata	Kolkata
246.	Commissioner of Income-tax (Appeals) Unit-6, Kolkata	Kolkata
247.	Commissioner of Income-tax (Appeals) Unit-7, Kolkata	Kolkata
248.	Commissioner of Income-tax (Appeals) Unit-8, Kolkata	Kolkata
249.	Commissioner of Income-tax (Appeals) Unit-9, Kolkata	Kolkata
250.	Commissioner of Income-tax (Appeals) Unit-10, Kolkata	Kolkata
251.	Commissioner of Income-tax (Appeals) Unit-11, Kolkata	Kolkata
252.	Commissioner of Income-tax (Appeals) Unit-12, Kolkata	Kolkata
253.	Commissioner of Income-tax (Appeals) Unit-13, Kolkata	Kolkata
254.	Commissioner of Income-tax (Appeals) Unit-14, Kolkata	Kolkata
255.	Commissioner of Income-tax (Appeals) Unit-15, Kolkata	Kolkata
256.	Commissioner of Income-tax (Appeals) Unit-16, Kolkata	Kolkata
257.	Commissioner of Income-tax (Appeals) Unit-17, Kolkata	Kolkata
258.	Commissioner of Income-tax (Appeals) Unit-18, Kolkata	Kolkata
259.	Commissioner of Income-tax (Appeals) Unit-19, Kolkata	Kolkata
260.	Commissioner of Income-tax (Appeals) Unit-20, Kolkata	Kolkata
261.	Commissioner of Income-tax (Appeals) Unit-21, Kolkata	Kolkata

262.	Commissioner of Income-tax (Appeals) Unit-22, Kolkata	Kolkata
263.	Commissioner of Income-tax (Appeals) Unit-1, Siliguri	Siliguri
264.	Commissioner of Income-tax (Appeals) Unit-1, Jalpaiguri	Jalpaiguri
265.	Commissioner of Income-tax (Appeals) Unit-1, Burdwan	Burdwan
266.	Commissioner of Income-tax (Appeals) Unit-1, Durgapur	Durgapur
267.	Commissioner of Income-tax (Appeals) Unit-1, Asansol	Asansol
268.	Commissioner of Income-tax (Appeals) Unit-1, Bhagalpur	Bhagalpur
269.	Commissioner of Income-tax (Appeals) Unit-1, Patna	Patna
270.	Commissioner of Income-tax (Appeals) Unit-2, Patna	Patna
271.	Commissioner of Income-tax (Appeals) Unit-1, Dhanbad	Dhanbad
272.	Commissioner of Income-tax (Appeals) Unit-1, Hazaribagh	Hazaribagh
273.	Commissioner of Income-tax (Appeals) Unit-1, Jamshedpur	Jamshedpur
274.	Commissioner of Income-tax (Appeals) Unit-1, Ranchi	Ranchi
275.	Commissioner of Income-tax (Appeals) Unit-1, Guwahati	Guwahati
276.	Commissioner of Income-tax (Appeals) Unit-2, Guwahati	Guwahati
277.	Commissioner of Income-tax (Appeals) Unit-1, Jorhat	Jorhat
278.	Commissioner of Income-tax (Appeals) Unit-1, Dibrugarh	Dibrugarh
279.	Commissioner of Income-tax (Appeals) Unit-1, Shillong	Shillong
280.	Commissioner of Income-tax (Appeals) Unit-1, Bhubaneswar	Bhubaneswar
281.	Commissioner of Income-tax (Appeals) Unit-1, Cuttack	Cuttack
282.	Commissioner of Income-tax (Appeals) Unit-1, Sambalpur	Sambalpur
283.	Commissioner of Income-tax (Appeals) Unit-1, Bilaspur	Bilaspur
284.	Commissioner of Income-tax (Appeals) Unit-1, Raipur	Raipur
285.	Commissioner of Income-tax (Appeals) Unit-2, Raipur	Raipur
286.	Commissioner of Income-tax (Appeals) Unit-1, Indore	Indore
287.	Commissioner of Income-tax (Appeals) Unit-2, Indore	Indore
288.	Commissioner of Income-tax (Appeals) Unit-3, Indore	Indore
289.	Commissioner of Income-tax (Appeals) Unit-1, Ujjain	Ujjain
290.	Commissioner of Income-tax (Appeals) Unit-1, Bhopal	Bhopal
291.	Commissioner of Income-tax (Appeals) Unit-2, Bhopal	Bhopal
292.	Commissioner of Income-tax (Appeals) Unit-1, Gwalior	Gwalior
293.	Commissioner of Income-tax (Appeals) Unit-1, Jabalpur	Jabalpur

2. This notification shall come into force with effect from the 29th day of December, 2021.

[Notification No.141/2021/F.No.279/Misc./66/2014-SO-ITJ(Pt.1)]

AKHILESH KUMAR YADAVA, Dy. Secy. (ITJ)

Note : The Principal notification No. 81 dated 25th September, 2020 was published in Part II, Section 3, sub-section (ii) of the Gazette of India (Extra-ordinary).